

urban educated will benefit an estimated two lakh youths every year. So, I suggest the following points for the effective implementation of this scheme :

- (1) All the nationalized banks should be instructed by the Government to process and sanction these cases on priority basis, and a separate monitoring cell should be formed in the Ministry of Finance to review the progress of the scheme on a monthly basis, because the nationalized banks have to play an important role to implement these schemes.
- (2) The task force should arrange at least 6 weeks' training programme for the selected entrepreneurs in any technical institute like Engineering college, polytechnic, ITI and SISI workshop, where project profile or outlines of the scheme should also be prepared.
- (3) The DIC task force and bankers should be given a time-bound-programme for selection of candidates, training to the selected entrepreneurs, and sanction and disbursement of loan to the beneficiaries. I suggest two weeks for selection of entrepreneurs, six weeks for their training, and 2 to 3 weeks for processing and sanction of the proposals.

**(vii) Irregular supply of electricity to the Electric Crematorium in Delhi**

SHRI R.P. YADAV (Madhepura) : Shri Kaleshwar Mandal, a veteran freedom fighter and Block Pramukh of Saharsa (Bihar) died in G.B. Pant Hospital on the night of 23rd August 1983 ; and for his cremation I had to contact the electric crematorium on the night of 23rd, and morning of 24th August 1983. After trying on telephone for hours together, I sent a man to the crematorium for booking it, but I was shocked when I was informed that it is not getting regular supply of electricity for the last one month. It can be mentioned here that this is the only electric crematorium for VIPs and also for poor citizens of the city. This criminal neglect is causing hardship to the poor citizens who cannot afford to perform last rites

at Nigambodh Ghat, where the charge is much higher than at the electric crematorium.

Hence I urge upon the Government to take proper and prompt action, so that the people may not have to face this hardship any more.

**(viii) Revival of Exploratory Fishery Project base at Paradeep**

SHRI ARJUN SETHI (Bhadrak) : The Exploratory Fishery Project was set up at Paradip during the year 1979, for operation of two vessels to survey the fishing grounds in the coastal waters of the Orissa State. Government of India closed the base on 19.1.1982 temporarily, and shifted the base to Visakhapatnam. The reasons attributed by Government of India for closure of the base are lack of suitable jetty, sufficient ice and basic amenities for the staff. The exploratory fishery project has surveyed areas south of Dhamara river-mouth, but the area north of the river has not been surveyed. The State Government have encouraged a large number of educated young persons and fishermen cooperative societies, to operate mechanized vessels from Paradip and Dhamara. The State Fisheries Department offered accommodation, sheds and land etc. for the project. The Paradip Port Trust Authority also offered residential quarters, office space and berthing facilities. The State Government have requested Government of India, Ministry of Agriculture on 28.4.1982 for revival of the base. Government of India intimated on 18.5.1982 that the Director, Exploratory Fishery Project, Bombay will be deputed to visit Paradip for reviewing the matter. Government of India may communicate their approval to the revival of the Exploratory Fishery Project's base at Paradip, pending the visit of the Director of the project, at the earliest to help restore the facilities offered earlier for the people in the coastal areas of the State.

**(ix) Non-implementation of decision re : giving railway land for construction of a college in the railway area of Manihari (Bihar)**

श्रीमती किशोरी सिन्हा (वैशाली) : उपाध्यक्ष महोदय, मनिहारी जिला कटिहार (बिहार) तक